# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

# LOK SABHA UNSTARRED QUESTION NO. †521 TO BE ANSWERED ON 20.07.2016

**Pending Proposals for Promotion of Sports** 

# **†521. PROF. RAVINDRA VISHWANATH GAIKWAD:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the proposal received by Union Government from State Government of Maharashtra for promoting sports in the State, district-wise during the last two years;

(b) the number of proposals cleared out of them and the amount released, the details thereof;

(c) the number of proposals lying pending; and

(d) the time by which the pending proposals are likely to be cleared by the Government?

# ANSWER

# THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI VIJAY GOEL)

(a) to (d) Sports is a State subject and, therefore, promotion of sports in the States is primarily the responsibility of the State Government. The Central Government has been complementing/supplementing the efforts of the State Governments for creation of sports infrastructure and conduct of competitions through schemes, namely, Rajiv Gandhi Khel Abhiyan (RGKA) and Urban Sports Infrastructure Scheme (USIS) during the last two years. Release of grants under RGKA and USIS are demanddriven and made against proposals received from States/UTs and other eligible entities, and which are complete in all respects as per provisions of the respective Scheme and subject to furnishing of Utilisation Certificate against grants released earlier by this Ministry. Details of funds released under RGKA and USIS during the last two years to the State of Maharashtra are given in Annexure-I. A new Central Sector Scheme called "Khelo India – National Programme for Development of Sports" has been launched in place of erstwhile RGKA and USIS, for implementation during 2016-17. All the States and other eligible entities have been asked to furnish project proposals in accordance with the guidelines of the new Scheme.

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# ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA UNSTARRED QUESTION NO. †521 FOR 20.07.2016 ASKED BY PROF. RAVINDRA VISHWANATH GAIKWAD, MP REGARDING PENDING PROPOSALS FOR PROMOTION OF SPORTS

#### Annexure- I

Details of funds released to the State of Maharashtra during 2014-15 and 2015-16 under RGKA Scheme

(Rs. in crore)

Name of the State/ UT	2014-15		2015-16	
	Infrastructure	Competition	Infrastructure	Competition
Maharashtra	-	5.18	-	-

# Details of funds released to the State of Maharashtra during 2014-15 and 2015-16 under USIS

2014-15

# (Rs. in crore)

S. No.	State	Project	Grant approved (Date)	Grant released (Date)
1.	Maharashtra	Laying of synthetic athletic track at Armed Forces Medical College (AFMC), Pune	5.00 (23.07.2014)	3.00 (23.07.2014)
2.	Maharashtra	Construction of Multi-purpose indoor hall at University of Mumbai.	6.00 (19.12.2014)	1.00 (19.12.2014)

# 2015-16

# (Rs. in crore)

S. No.	State	Project	Grant approved (Date)	Grant released (Date)
1.	Maharashtra	Construction of a Multi-purpose Indoor Hall at Nashik Municipal Corporation.	6.00 (18.01.2016)	0.695 (18.01.2016)
2.	Maharashtra	Construction of multi-purpose indoor hall at Rashtrasant Tukdoji Maharaj (RTM) Nagpur University, Maharashtra	6.00 (01.03.2016)	1.80 (01.03.2016)